

S U P R E M E C O U R T O F I N D I A  
RECORD OF PROCEEDINGS

Petition for Special Leave to Appeal (C) No. 13197/2026

[Arising out of impugned final judgment and order dated 31-03-2026 in WB No. 1289/2025 passed by the High Court of Judicature at Allahabad]

SANTOSH KUMAR & ORS.

Petitioner(s)

VERSUS

RAMESH CHANDRA & ORS.

Respondent(s)

(FOR ADMISSION

IA No. 110679/2026 - EXEMPTION FROM FILING O.T.)

Date : 13-04-2026 This matter was called on for hearing today.

CORAM :

HON'BLE MR. JUSTICE PANKAJ MITHAL

HON'BLE MR. JUSTICE S.V.N. BHATTI

For Petitioner(s) Mr. Dama Seshadri Naidu, Sr. Adv.  
Mr. Kumar Shivam, AOR  
Mr. Rajarshi Singh, Adv.  
Mrs. Anisha Mahajan, Adv.  
Mr. Sameer Ranjan, Adv.  
Mr. Aditya Prakash Pandey, Adv.

For Respondent(s)

UPON hearing the counsel the Court made the following  
O R D E R

1. Due to paucity of time, the matter could not be taken up.
2. List on 20.04.2026.

(SNEHA DAS)  
SENIOR PERSONAL ASSISTANT

(NIDHI MATHUR)  
COURT MASTER (NSH)